

MATTERS UNDER RULE 377

[*Translation*]

- (i) **Demand to reduce the running period of Chitrakut Express between Lucknow and Jabalpur and to attach an air-conditioned sleeper coach and a bigger first class coach with it**

SHRI BHISHMA DEO DUBE (Banda): Mr. Deputy Speaker, Sir, under rule 377, I would like bring to your notice that keeping in view the inconvenience faced by and the long standing demand of the residents of Banda and Hamirpur districts in Uttar Pradesh, the Ministry of Railway have changed the timing of the Chitrakut Express. The people of the area are very grateful to the Government for this.

I request the Government to make some more improvement in this train which is used by a large number of people and reduce its running period to 12 hours between Lucknow and Jabalpur. Besides an air-conditioned sleeper coach and a bigger first class coach may please be attached with this train so as to make it a useful train in the real sense.

I will not hesitate to say in this connection that the present condition of the train is very bad.

[*English*]

- (ii) **Need for Separate recruitment for class III and class IV posts by the Divisional Headquarters, Visakhapatnam for proper representation of tribals from Orissa and Andhra Pradesh**

SHRI K. PRADHANI (Nowrangpur): Koraput District in Orissa is predominantly inhabited by tribals. Kotavalsa-Boiladila Railway line and Waltair-Raipur Railway line pass through this district. Koraput-Ray-

agoda Railway line is under construction within the district. The Divisional headquarters is located at Visakhapatnam and the Chief Construction Engineer of Koraput-Rayagoda line is stationed at Visakhapatnam. The tribal people in particular and the people of Orissa in general do not therefore get proper opportunities for employment in Class III and Class IV posts. More than half of this division is within Orissa and regional reservation here is 23 per cent for tribals. When recruitment is held for this division, 23 per cent reservation is not observed as the recruiting authorities combine Orissa and Andhra together whereby tribals of Orissa are deprived of their legitimate share in employment. The percentage of tribals is five per cent only in Andhra Pradesh.

Therefore, I request the Railway Minister to direct the authorities to hold a separate recruitment for Andhra Pradesh and Orissa so that the tribals can get employment as per the reserved quota for them.

[*English*][*Translation*]

- (iii) **Need to set up a big Industry In Saran (North Bihar) to remove regional imbalance.**

SHRI KRISHNA PRATAP SINGH (Maharajganj) : Mr. Deputy Speaker, Sir, I call the attention of this august House to the following matter of public importance under rule 377.

Economic backwardness of Bihar is relatively going on increasing. While in 1950-51 it was placed at 8th position with reference to other States in the race of economic development, to-day it is placed at third position from the bottom. All the industries that have been set up by the centre with a view to removing economic backwardness have mostly been set up in South Bihar. North Bihar, where agriculture has been accorded priority, suffers losses to the tune of lakhs of rupees, sometimes due to floods and sometimes due to drought. Otherwise